



HIGH COURT OF SIKKIM
GANGTOK

No.: 276/HCS

Date:12.03.2026

OFFICE ORDER

Pursuant to the resolution of Hon'ble Full Court in its meeting held on 10.03.2026 at agenda no.5(A), the following Circulars stands revoked with immediate effect :-

Sl.No.	Circular No(s)	Resolution
01.	Circular No.27/HCS dated 01.12.2025	Concerning protocol services to be provided to former/retired Chief Justices and Puisne Judges of this High Court.
02.	Circular No.09/HCS dated 15.10.2025	Concerning preparation of tour programme of former/retired Chief Justices by Chief Justice's Secretariat or by Protocol Section.
03.	Circular No.08/HCS dated 15.10.2025	Directing Sikkim Judicial Academy to provide vehicles to former Chief Justice for travel within the State of Sikkim.
04.	Circular No.04/HCS dated 12.08.2025	Concerning Protocol Section to provide assistance to former/retired Chief Justices and their families on their visit to Sikkim and outside the State, and accommodating their Lordships and family members in the Chief Justice's Suite at Old Sikkim House, New Delhi.

By Order,

Sd/-
Registrar General